


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 15.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

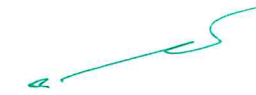
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 184/16	TP 102/17	For settlement	433( e)	Lampo Computers Pvt. Ltd., Vs Mind Logicx Infratec Ltd., & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Shakthidhar S. Shankar 8050050542	Respondent	

**ORDER**

Counsel for Petitioner is present. He has filed memo along with annexure.  
Counsel for Respondent is also present. Matter is again listed for hearing on  
19/01/2018.

  
**Member (T)**

  
**Member (J)**